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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.11.2018

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

P/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
P(IB) 10.69/BB/201	For hearing	Sec 10 of I&B code	M/s Shantha Projects Limited	S Peer Mohd Advocate	State bank of India	Shri Deepak

L. NAME (IN CAPITAL)
O. & PHONE NUMBER

B. Parameshwara Udpa I.R.P

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: B R GURURAJ
MANAGING DIRECTOR

SHANTHA PROJECTS LTD.,

RESPONDENT/s :

ORDER

Heard Shri B.Parameshwara Udpa, learned IRP and Shri B.R.Gururaj, MD for Petitioner; Post the case on 03.12.2018.

MEMBER(T)

Raushan

MEMBER(J)